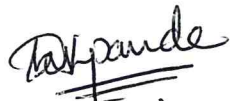



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.13/BB/ 2017	-	Hearing	230/ 232	Darshita Southern India Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Udayshankar Asste 9482848179	Petitioner	
2.	Vasanth Kumar 9482848179	ROC and RD	

ORDER

Counsel for petitioner is present. Smt. Prema Hatti representing ROC and RD is present. Report of ROC and RD is filed for filing reply if any list it on 11.10.2017. Counsel for petitioner filed memo along with publication and also service of notice on the authorities.


MEMBER(J)


MEMBER(T)